

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 06th day of August, 2018

Present:

Hon'ble Mr. Rakesh Sagar Jain – Member (J)

Original Application No. 330/438 OF 2018
(U/S 19, Administrative Tribunals Act, 1985)

1. Terashu Ram S/o Sohan R/o 58, Hankarpur District – Jaunpur.
2. Ram Manorath Bind S/o Ram Sundar, R/o 7-A Bhaluahi Near Railway Crossing, Badlapur, Jaunpur.

.....Applicant.

By Advocates – None

V E R S U S

1. Union of India through its General Manager Ministry of Railway, New Delhi
2. Divisional Railway Manager East Central Railway Mughal Sarai.
3. Senior Divisional Personnel Officer East Central Railway Mughal Sarai. .

.....Respondents.

By Advocate : Shri Atul Kumar Sahi

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain , J.M. :

None present for the applicant. Shri Atul Kumar Sahi, learned counsel for the respondents is present.

3. On perusal of file it appears that on the last date applicant was granted last opportunity to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.
4. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/Shashi/